

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

STARRED QUESTION NO:64  
ANSWERED ON:02.03.2010  
STATUS OF NH/EXPRESSWAY PROJECTS  
Naik Dr. Sanjeev Ganesh;Ramkishun Shri

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the details of the new National Highways (NH) and Expressways projects accorded approval / sanction by the Government during each of the last three years and the current year, NH / Expressways-wise and State-wise;
- (b) the details of NHs / Expressways completed so far alongwith the details and status of the pending projects;
- (c) the reasons for the slow progress of these projects;
- (d) whether there is lack of support from State Governments towards facilitating early execution of such projects;
- (e) if so, the details thereof; and
- (f) the time by which the pending projects are likely to be completed?

**Answer**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI KAMAL NATH)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO.64 TO BE ANSWERED ON 02-03-2010 ASKED BY SHRI RAMKISHUN AND DR SANJEEV GANESH NAIK REGARDING STATUS OF NH / EXPRESSWAY PROJECTS.

(a) & (b): The State-wise and NH-wise details of the new National Highways (NHs) projects approved / sanctioned during each of the last three years & the current year along with the details of completed and on-going projects are annexed. The on-going projects are at different stages of completion. The Government has approved development of 1000 kms of Expressways on BOT mode under NHDP Phase-VI. Feasibility study for four National Expressways, i.e. Vadodara- Mumbai, Delhi - Meerut, Bangalore - Chennai & Kolkata - Dhanbad approved under this Phase is in progress and targeted to be completed by May, 2010.

(c): There have been some delays in construction work of projects due to problems associated with land acquisition, shifting of utilities, obtaining environment, forest and railway clearances, poor performance of contractors, law & order problems in some States, etc.

(d) & (e): There are instances of lack of expeditious action on the part of State Governments in disbursement of compensation for acquisition of land, shifting of utilities, forest/ environmental clearances etc., leading to delays. State Governments have appointed senior officers as nodal officers for resolving problems mentioned above. These nodal officers hold periodic meetings to review the projects and take action to resolve the problems.

(f): The development and maintenance of NHs is a continuous process. Generally, the works/ projects are getting completed in two to three years after award of work except projects where there are delays due to factors mentioned in part (c) of the reply.